

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5179
ANSWERED ON:24.04.2015
MODIFICATION IN RECOMMENDATION OF SIXTH PAY COMMISSION
Sivaprasad Dr. Naramalli

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to modify the existing recommendation of the Sixth Pay Commission to the extent that Central Government employees will get an increment in the month of July in every calendar year to ensure that these Government employees who are retiring in June and have put in a year's service get the last increment;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the time by which the revised notification is likely to be issued to benefit these retired or retiring Government employees who have or are retiring in June?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a)to (c): The existing provision for uniform date of annual increment on 1st July every year is based on the recommendations of the 6th Central Pay Commission which went into the service conditions of the Central Government employees taking into account all relevant factors. There is no proposal under consideration of the Government to make any changes therein.